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Title: Papers laid on the Table by the members/Ministers.

12.00 hrs.

PAPERS LAID ON THE TABLE

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): I beg to lay on the Table-

(1) A copy of the Coast Guard (Seniority and Promotion) (Amendment) Rules, 2004 (Hindi and English versions) published in Notification No. S.R.O. 133 in weekly Gazette of India dated the 19th - 25th September, 2004, under sub-section (3) of section 123 of the Coast Guard Act, 1978.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2424/2005)

(3) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between Mazagon Dock Limited and the Department of Defence Production, Ministry of Defence, for the year 2005-2006.

(Placed in Library, See No. LT 2425/2005)

(ii) Memorandum of Understanding between Hindustan Aeronautics Limited and the Department of Defence Production, Ministry of Defence, for the year 2005-2006.

(Placed in Library, See No. LT 2426/2005)

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF CULTURE (SHRI S. JAIPAL REDDY): I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 2002-2003, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 2002-2003.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2427/2005)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National School of Drama, New Delhi, for the year 2003-2004, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National School of Drama, New Delhi, for the year 2003-2004.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 2428/2005)

...(Interruptions)

MR. SPEAKER: Silence please. Otherwise, I will adjourn the House and people will know why I am adjourning the House.

Now, item no. 4 - Shri Sontosh Mohan Dev.

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between Bharat Heavy Electricals Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2005-2006.
(Placed in Library, See No. LT 2429/2005)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between Konkan Railway Corporation Limited and the Ministry of Railways for the year 2005-2006.

(Placed in Library, See No. LT 2430/2005)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SHRIMATI SUBBULAKSHMI JEGADEESAN): I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Wakf Council, New Delhi, for the year 2003-2004.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Wakf Council, New Delhi, for the year 2003-2004, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Wakf Council, New Delhi, for the year 2003-2004.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2431/2005)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Commission for Backward Classes, New Delhi, for the year 2003-2004.

(ii) A copy of the Memorandum of Action Taken (Hindi and English versions) on the advices tendered by the National Commission for Backward Classes, New Delhi, for the year 2003-2004.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 2432/2005)

(5) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 64 of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995:-

(i) Annual Report of the Chief Commissioner for Persons with Disabilities for the year 2003-2004.

(ii) Action taken Report on the recommendations of the Chief Commissioner for Persons with Disabilities for the year 2003-2004.

(Placed in Library, See No. LT 2433/2005)
